No. 10/39/2018-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated, the 14-September, 2018

OFFICE MEMORANDUM

Subject: Filling up one (01) post of Secretary, National Company Law Tribunal (NCLT) on deputation basis.

Applications are invited for filling up the following post on deputation basis in the National Company Law Tribunal (NCLT) constituted on 01.06.2016 under section 408 of the Companies Act, 2013. The details of the post are as under:

Sl.	Name of the Post	No. of	Pay Band & Grade pay
No		Posts	
1.	Secretary, National Company Law Tribunal	01	Level-14 in Pay Matrix of 7 th
	(NCLT)		CPC.

- 2. The selected candidate will be required to serve in the NCLT, Principal Bench, Delhi.
- 3. The details of the post, along with eligibility criteria, educational qualification/experience etc. required for the post are given in the enclosed **Annexure-I**. The Secretary, NCLT is required to discharge duties and functions as per NCLT Rules, 2016.
- 4. The period of appointment on deputation will be initially for a period of one year and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India in this regard as amended from time to time.
- 5. The candidates selected for the deputation will be eligible for H.R.A., but as of now are not eligible for government accommodation in General Pool.
- 6. Maximum age limit for appointment on deputation is 58 years.
- 7. Application in the prescribed proforma (Annexure-II) complete in all respect along with certificates of educational qualifications (self-attested copies), certificate attached to the application from the employer/head of office/forwarding authority, vigilance clearance and certified copies of ACRs/APARs for the last five years may be sent to the following address:-

The Under Secretary,
National Company Law Tribunal,
6th Floor, Block No. 3, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.

8. Last date for receipt of applications through proper channel is <u>31.10.2018</u>. The applications received after the last date will not be considered.

(Akhilesh Kumar Singh)

Under Secretary, NCLT

Email: admn@nclt.gov.in; Tel: 011-24363843

DETAILS OF POST ALONG WITH ELIGIBILITY CRITERIA, EDUATINOAL QUALIFICATION/EXPERIENCE ETC. REQUIRED FOR THE POST:

S1.	Name of	No of	Pav	Eligibility criteria, educational qualification/ experience etc.
No	Post		Level	required.
1.	Secretary,			Officers of the Central Government or State Governments or
1.	NCLT	VI	in the	Union Territories or Courts or Tribunals or statutory organizations
	[on		Pay	or District Judges/Additional District Judges holding:-
	deputation		Matrix	(a) (i) analogous post on regular basis in the parent cadre or
	basis]		of 7 th	department; or
			CPC.	(ii) a post in Level-13A in Pay Matrix of 7 th CPC or equivalent
į				with two years' regular service in the Grade, or
			į	(iii) a post in Level-13 in Pay Matrix of 7 th CPC or equivalent
				with three years' regular service in the Grade, and
				(b) Possessing the following educational qualification and
				experience:-
				Essential:
				(i) Experience in Information Technology and e-Governance,
	* .			establishment, personnel and administrative matters is a must.
				Desirable:
				(i) Degree in Law from a recognized University.
				Note 1: The period of deputation including the period of
				deputation in another ex-cadre post held immediately preceding
				this appointment in the same or some other organization or
				department of the Central Government shall ordinarily not to
				exceed five years.
				Note 2: The maximum age limit for appointment by deputation
				shall not be exceeding fifty eight years as on the closing date of
				receipt of applications.
				Note 3: For purposes of appointment on deputation basis, the
				service rendered on a regular basis by an officer prior to 1st
				January, 2016 or the date from which the revised pay structure
				based on the Seventh Central Pay Commission recommendations
				has been extended, shall be deemed to be service rendered in the
				corresponding level in the Pay Matrix of the Seventh CPC.
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APPLICATION FOR THE POST OF SECRETARY, NATIONAL COMPANY LAW TRIBUNAL ON DEPUTATION BASIS

			attested passport size coloured photograph
1	Name (IN BLOCK LETTERS)	:	
2	Date of Birth	:	
3	Date of superannuation	:	
4	Present Post held	:	
5	Present Employer [mention the name of Central Government or State Government or Union Territory or Court or Tribunal or Statutory Organization]	:	
6	Present Pay (Level as per 7 th CPC, Pay Band and Grade Pay as per 6 th CPC. If the pay is not as per pay structure of 6 th or 7 th CPC, indicate the actual pay and its equivalent pay in 6 th and 7 th CPC pay structure]	:	
7	Nature of present employment [i.e., Permanent/ Ad-hoc/ Temporary/ Deputation]	:	
8	Present Office with Address	:	
9	In case the present employment is held on deputation, please state:- (a) Date of appointment on deputation. (b) Name of the parent office / organization and its address.		
10	Service to which you belong	:	

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16	Details of experience in Information Technology, e-governance, establishment, personnel and administrative matter (in chronological order)	:	
17	Details of proficiency in computer operation	:	
18	Details of training undergone	:	
19	Any other information the applicant wants to furnish	:	
20	Please state briefly how you find you	rsel	f best suitable for the post applied for:
-			
attache Place: Date:	owledge. In the event of my selection led to the post.	sh	rnished above is correct and true to the best of all abide by the terms and conditions of service Signature of the Candidate
Cer	tificate to be furnished by the Empl	ove	r/Head of Office/ Forwarding Authority:
·			r/Head of Office/ Forwarding Authority:
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